

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

**Statement of registered Appeal's / Application's between 01/09/2015 to 30/09/2015.**

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	E/Early Hearing /10741/2015 -in- E/1588/2009-DB	01/09/2015	Tianjin Nankai Hi Tech Chuangxin Feed Co (india) Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-36/COMMR/2009</b> Dated : 31/07/2009
2	E/Early Hearing /10742/2015 -in- E/13115/2014-SM	01/09/2015	C.C.E. & S.T.-Surat-i -Vs- Harish Silk Mills	<b>OIA-SUR-EXCUS-001-APP-44/14-15</b> Dated : 03/06/2014
3	E/Early Hearing /10743/2015 -in- E/10898/2015-DB	01/09/2015	Wellknown Polyester Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-0039-14-15</b> Dated : 19/02/2015
4	E/Early Hearing /10744/2015 -in- E/10899/2015-DB	01/09/2015	Wellknown Polyester Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-0040-14-15</b> Dated : 19/02/2015
5	ST/Others /10745/2015 -in- ST/11657/2013-DB	01/09/2015	Neo Structo Construction Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-33-SERVICETAX-2013</b> Dated : 05/03/2013
6	ST/Others /10746/2015 -in- ST/387/2011-DB	01/09/2015	Neo Structo Construction Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-RKA/146/SRT-I/2011</b> Dated : 23/03/2011
7	ST/Others /10747/2015 -in- ST/11082/2013-DB	01/09/2015	Neo Structo Construction Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCEA-SRT-I/SSP-306/2012-13/U/S</b> Dated : 06/02/2013
8	ST/Others /10748/2015	01/09/2015	Neo Structo Construction Ltd -Vs-	<b>OIA-CCEA-SRT-I/SSP-307/2012-13/U/S/35A</b>

	<b>-in-</b> ST/11009/2013-DB		C.C.E. & S.T.-Surat-i	Dated : 06/02/2013
9	ST/Others /10749/2015 <b>-in-</b> ST/11560/2014-DB	01/09/2015	Bilfinger Neo Structo Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-061-13-14</b> Dated : 09/01/2014
10	ST/Others /10751/2015 <b>-in-</b> ST/227/2012-SM	01/09/2015	Neo Structo Construction Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-RKA/198/SRT-I/2011</b> Dated : 21/06/2011
11	ST/Others /10752/2015 <b>-in-</b> ST/228/2012-DB	01/09/2015	Neo Structo Construction Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-RKA/243/SRT-I/2011</b> Dated : 03/08/2011
12	C/MA(EXTN) /10753/2015 <b>-in-</b> C/429/2008-DB	02/09/2015	Bipin J Shah <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL/COMMR/29/2008</b> Dated : 13/08/2008
13	ST/MA(EXTN) /10754/2015 <b>-in-</b> ST/143/2009-DB	03/09/2015	Purnima Agency Pvt Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-</b> 20/O&A/COMMR/AHD/2007 Dated : 30/12/2008
14	C/ROA /10755/2015 <b>-in-</b> C/10219/2015-DB	03/09/2015	Pan Drugs Limited <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-239-14-15</b> Dated : 20/06/2014
15	ST/MA(EXTN) /10756/2015 <b>-in-</b> ST/220/2010-DB	03/09/2015	Aqua Master Clean <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-</b> STC/25/COMMR/AHD/2009 Dated : 25/01/2010
16	C/ROM /10757/2015 <b>-in-</b> C/155/2007-DB	04/09/2015	Morvi Vegetable Products Limited <b>-Vs-</b> C.C.-Kandla	<b>OIA-09/2007-</b> KDL/CUS/COMMR-A-/AHD Dated : 29/01/2007
17	E/MA(EXTN) /10758/2015 <b>-in-</b> E/1555/2010-DB	04/09/2015	Shreeji Enterprise <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIA-259-260/2010-AHD-I-CE/MM/COMMR-A-/AHD</b> Dated : 04/08/2010
18	C/ROA	17/08/201	Vijay Singh Gohil	<b>OIO-KDL/COMMR/45/2013-14</b>

	/10759/2015 <b>-in-</b> C/11486/2014-DB	5	<b>-Vs-</b>  C.C.-Kandla	Dated : 31/12/2013
19	C/COD /10760/2015 <b>-in-</b> C/11463/2015-SM	01/09/2015	Himanshu C Sopariwala <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-052-15-16</b> Dated : 02/07/2015
20	ST/CROSS /10761/2015 <b>-in-</b> ST/11063/2015-DB	07/09/2015	C.C.E. & S.T.-Vadodara-ii <b>-Vs-</b> Frohberg Builders P Ltd	<b>OIA-SUR-EXCUS-VDR-APP-29-2014-15</b> Dated : 26/02/2015
21	E/ROM /10762/2015 <b>-in-</b> E/336/2012-SM	08/09/2015	C.C.E. & S.T.-Daman <b>-Vs-</b> Wimplast Ltd	<b>OIA-CS/194/DMN/SDMN/2011-12</b> Dated : 03/02/2012
22	E/Early Hearing /10763/2015 <b>-in-</b> E/12957/2014-SM	09/09/2015	Ineos Abs India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-127-2014-15</b> Dated : 21/05/2014
23	E/MA(EXTN) /10764/2015 <b>-in-</b> E/881/2012-DB	09/09/2015	Kabra Extrusionstechnik Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIA-SRP/107/DMN/SDMN/2012-13</b> Dated : 29/08/2012
24	C/Early Hearing /10765/2015 <b>-in-</b> C/11496/2015-DB	08/07/2015	Ajay Organics P Ltd <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-AHM-EXCUS-000-APP-042-15-16</b> Dated : 21/05/2015
25	E/COD /10766/2015 <b>-in-</b> E/11499/2015-SM	09/09/2015	Line O Matic Graphic Industries <b>-Vs-</b> C.C.E.-Ahmedabad-ii	<b>OIA-AHM-EXCUS-002-APP-004-15-16</b> Dated : 29/04/2015
26	C/COD /10767/2015 <b>-in-</b> C/11500/2015-DB	09/09/2015	C.C.E. & S.T.-Surat-ii <b>-Vs-</b> Indian Polyfins Ltd	<b>OIA-CCESA-VAD-APP-II--SSP-084-085-2014-15</b> Dated : 29/01/2015
27	ST/ROA /10768/2015 <b>-in-</b> ST/13970/2013-DB	10/09/2015	Gupta Synthetics Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-SRP/36/VAPI/2013-14</b> Dated : 25/04/2013

28	ST/ROA /10769/2015 <b>-in-</b> ST/13971/2013- DB	10/09/2015	Gupta Synthetics Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-SRP/75-77/VAPI/2013-14</b> Dated : 14/05/2013
29	E/ROM /10770/2015 <b>-in-</b> E/10839/2013-SM	11/09/2015	Shree Khedut Sahakari Khand Udyog Mandli Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIA-CCEA-SRT-II-SSP-299-U- S-35A</b> Dated : 28/02/2013
30	E/ROM /10771/2015 <b>-in-</b> E/10838/2013-SM	11/09/2015	Shree Khedut Sahakari Khand Udyog Mandli Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIA-CCEA-SRT-II-SSP-237-U- S-35A</b> Dated : 17/01/2013
31	E/Early Hearing /10772/2015 <b>-in-</b> E/10679/2015-DB	11/09/2015	Bright Engineering Works <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM- 012-14-15</b> Dated : 14/10/2014
32	C/COD /10773/2015 <b>-in-</b> C/11505/2015-DB	09/09/2015	C.C.E. & S.T.-Surat-ii <b>-Vs-</b> Indian Polyfins Ltd	<b>OIA-CCESA-VAD-APP-II--SSP- 086-087-2014-15</b> Dated : 29/01/2015
33	ST/Stay /10774/2015 <b>-in-</b> ST/11471/2015- SM	14/08/2015	C.C.E. & S.T.-Vadodara-ii <b>-Vs-</b> Vinay Builders	<b>OIA-VAD-EXCUS-002-APP-67- 2015-16</b> Dated : 12/05/2015
34	ST/Stay /10775/2015 <b>-in-</b> ST/11512/2015- DB	12/08/2015	Vinod Shrigopal Sharma <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP- 018-15-16</b> Dated : 08/05/2015
35	E/MA(EXTN) /10776/2015 <b>-in-</b> E/1046/2010-DB	14/09/2015	Mandev Tubes <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS-85-86-VAPI-2010</b> Dated : 31/03/2010
36	E/MA(EXTN) /10777/2015 <b>-in-</b> E/1047/2010-DB	14/09/2015	Ramesh R Munot <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS-85-86-VAPI-2010</b> Dated : 31/03/2010
37	E/Early Hearing /10778/2015 <b>-in-</b>	24/08/2015	India Oil Corporation Ltd <b>-Vs-</b>	<b>OIO- 16/DEMAND/CEX/COMMR/BR C-I/2013</b>

	E/11629/2013-DB		C.C.E. & S.T.-Vadodara-i	Dated : 28/02/2013
38	ST/MA(EXTN) /10779/2015 -in- ST/435/2012-DB	15/09/2015	M R Patel & Sons -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-</b> 170/2012/STC/AK/COMMR-A- /AHD Dated : 01/08/2012
39	ST/MA(EXTN) /10780/2015 -in- ST/466/2012-DB	15/09/2015	M R Patel & Sons -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-174-</b> 175/2012/STC/AK/COMMR-A- /AHD Dated : 13/08/2012
40	ST/MA(EXTN) /10781/2015 -in- ST/11497/2014-DB	15/09/2015	Indian Oil Corporation Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-AHM-SVTAX-000-COM-</b> 067-13-14 Dated : 29/01/2014
41	E/Early Hearing /10782/2015 -in- E/847/2012-DB	16/09/2015	Banco Product (i) Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIO-</b> 02/DEMAND/CEX/COMMR/BR C-I/2012 Dated : 12/09/2012
42	C/Early Hearing /10783/2015 -in- C/11517/2015-DB	10/08/2015	Vency Creation -Vs- C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-</b> 028-15-16 Dated : 07/05/2015
43	C/Stay /10784/2015 -in- C/11519/2015-DB	25/06/2015	Hemang Resources Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-</b> 413-417-14-15 Dated : 23/02/2015
44	C/COD /10785/2015 -in- C/11519/2015-DB	25/06/2015	Hemang Resources Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-</b> 413-417-14-15 Dated : 23/02/2015
45	ST/COD /10786/2015 -in- ST/11526/2015-DB	15/09/2015	Sarovar Hotels Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-</b> 022-15-16 Dated : 20/05/2015
46	E/Early Hearing /10787/2015 -in- E/13877/2014-DB	18/09/2015	Manish Agarwal -Vs- C.C.E. & S.T.-Vapi	<b>OIO-VAP-EXCUS-000-COM-</b> 003-14-15 Dated : 14/10/2014
47	E/MA(EXTN) /10788/2015	18/09/2015	Harak Chand Jain -Vs-	<b>OIO-10/COMMR/SURAT-</b> II/2013

	<b>-in-</b> E/10539/2013-DB		C.C.E. & S.T.-Surat-ii	Dated : 29/01/2013
48	E/MA(EXTN) /10789/2015 <b>-in-</b> E/10538/2013-DB	18/09/2015	United Phosphorous Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-10/COMMR/SURAT-II/2013</b> Dated : 29/01/2013
49	E/Stay /10790/2015 <b>-in-</b> E/11529/2015-DB	16/09/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
50	E/COD /10791/2015 <b>-in-</b> E/11529/2015-DB	16/09/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
51	E/Early Hearing /10792/2015 <b>-in-</b> E/11529/2015-DB	16/09/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
52	ST/ROM /10793/2015 <b>-in-</b> ST/13667/2014-SM	21/09/2015	Samir Construction Co <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-114-14-15</b> Dated : 08/08/2014
53	ST/ROA /10794/2015 <b>-in-</b> ST/13667/2014-SM	21/09/2015	Samir Construction Co <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-114-14-15</b> Dated : 08/08/2014
54	E/MA(EXTN) /10795/2015 <b>-in-</b> E/10226/2015-DB	21/09/2015	Ess Dee Aluminium Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-003-005-14-15</b> Dated : 31/10/2014
55	C/Others /10796/2015 <b>-in-</b> C/11456/2015-DB	22/09/2015	Suresh Kumar & Co (impex) Pvt Ltd <b>-Vs-</b> C.C.-Mundra	<b>Not.O-VIII-48-249-MISC-GR-1-MCH-15-16</b> Dated : 18/08/2015
56	E/Others /10797/2015 <b>-in-</b> E/860/2010-DB	22/09/2015	N H Harsora Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIA-KRS/77-79/VAPI/2010</b> Dated : 25/03/2010
57	C/MA(EXTN)	22/09/2015	Indian Acrylics Limited	<b>OIA-306/2009/CUS/COMMR-A-</b>

	/10798/2015 <b>-in-</b> C/339/2009-DB	5	<b>-Vs-</b>  C.C.-Kandla	/KDL Dated : 26/06/2009
58	ST/Early Hearing /10799/2015 <b>-in-</b> ST/315/2011-DB	24/09/2015	Gail India Ltd <b>-Vs-</b>  C.C.E. & S.T.-Surat-i	<b>OIO-49/DEM/2010</b> Dated : 30/11/2010
59	ST/Early Hearing /10800/2015 <b>-in-</b> ST/10745/2015-DB	24/09/2015	Vodafone India Services P Ltd <b>-Vs-</b>  C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-204-14-15</b> Dated : 23/02/2015
60	E/COD /10801/2015 <b>-in-</b> E/11563/2015-SM	23/09/2015	Corona Vitrified Pvt Ltd <b>-Vs-</b>  C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-282-14-15</b> Dated : 13/03/2015
61	C/ROM /10802/2015 <b>-in-</b> C/56/2007-DB	28/09/2015	Vardhman Acrylics Ltd <b>-Vs-</b>  C.C.-Kandla	<b>OIA-286/2006-KDL/CUS/COMMR-A-/AHD</b> Dated : 28/12/2006
62	ST/Early Hearing /10803/2015 <b>-in-</b> ST/13715/2013-DB	28/09/2015	Nova Tech Engineers <b>-Vs-</b>  C.C.E. & S.T.-Daman	<b>OIA-DMN-EXCUS-000-COM-007-13-14</b> Dated : 30/08/2013
63	C/MA(EXTN) /10804/2015 <b>-in-</b> C/10443/2013-DB	29/09/2015	Asif Chasmawala <b>-Vs-</b>  C.C.E. & S.T.-Surat-i	<b>OIO-05/MP/2012-13</b> Dated : 24/12/2012
64	E/CROSS /10805/2015 <b>-in-</b> E/10891/2015-DB	29/09/2015	C.C.E. & S.T.-Rajkot <b>-Vs-</b>  Iscon Ceramic P Ltd	<b>OIA-RAJ-EXCUS-000-APP-288-14-15</b> Dated : 31/03/2015
65	C/Early Hearing /10806/2015 <b>-in-</b> C/245/2012-DB	30/09/2015	Dadi Impex Pvt Ltd <b>-Vs-</b>  C.C.-Kandla	<b>OIO-KDL/COMMR/11/2012-13</b> Dated : 31/07/2012
66	E/Others /10807/2015 <b>-in-</b> E/754/2008-DB	30/09/2015	Adani Energy Ltd <b>-Vs-</b>  C.C.E.-Ahmedabad-ii	<b>OIO-12-COMMR-2008</b> Dated : 31/03/2008

67	ST/COD /10809/2015 <b>-in-</b> ST/11578/2015- DB	24/09/2015	Emc Engineering Enterprise <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-68-14-15</b> Dated : 27/03/2015
68	ST/COD /10810/2015 <b>-in-</b> ST/11579/2015- DB	24/09/2015	Suresh K Kataria <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-69-14-15</b> Dated : 27/03/2015
69	ST/COD /10811/2015 <b>-in-</b> ST/11580/2015- DB	24/09/2015	Ghelabhai Tapubhai Dabhi <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-70-14-15</b> Dated : 27/03/2015
70	ST/COD /10812/2015 <b>-in-</b> ST/11581/2015- DB	01/09/2015	Ultra Engineering Services <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-75-2015-16</b> Dated : 14/05/2015
71	ST/COD /10813/2015 <b>-in-</b> ST/11583/2015- DB	28/09/2015	Jayprakash Savjibhai Kataria <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-66-14-15</b> Dated : 27/03/2015
72	E/Early Hearing /10814/2015 <b>-in-</b> E/11411/2014-DB	30/09/2015	Mohit Industries Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-099-13-14</b> Dated : 06/03/2014
73	C/ROM /10823/2015 <b>-in-</b> C/10513/2014-DB	14/05/2015	Kay Bee Tex Spin Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-032-13-14</b> Dated : 08/11/2013
74	E/Stay /10824/2015 <b>-in-</b> E/11615/2015-DB	26/05/2015	Mitesh V Nakhva <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIA-RAJ-EXCUS-000-APP-274-277-14-15</b> Dated : 27/02/2015
75	ST/COD /10825/2015 <b>-in-</b> ST/11619/2015- DB	15/06/2015	Neesa Leisure Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-028-14-15</b> Dated : 19/01/2015



